

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MEGHALAYA, MANIPUR, TRIPURA,
MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 22nd March, 2013

NO.HC.VII-10/2012/ 2697 /A. In exercise of the powers conferred under Sub-Section (1) of Section 12 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officer in Grade-II of the Assam Judicial Service as Chief Judicial Magistrate of the District with Head-quarters as shown below against her name with effect from the date of taking over charge as such :-

Sl. No.	Name of the Officers	Districts	Head-quarters
1.	Smti Kanchan Newar	Dibrugarh	Dibrugarh (vice Smti Rita Kar transferred on provisional promotion to Grade-I of the Assam Judicial Service)

By Order,
Sd/-Robin Phukan,
REGISTRAR (VIGILANCE)

MEMO NO.HC.VII-01/2013/ 2698 - 2705 /A.

Dated 22.03.2013

Copy to:-

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati for information.
2. The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati for information.
3. The District and Sessions Judge, Dibrugarh
4. The Chief Judicial Magistrate, Dibrugarh
5. Smti Kanchan Newar, Civil Judge & Asstt. Sessions Judge, Dibrugarh.
6. The System Analyst, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website
7. The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar (Admn.)/Registrar (Judicial), Gauhati High Court, Guwahati
8. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.


REGISTRAR (VIGILANCE)

22/3/13

22-03-13